

based on the needs of external institutions, industries and Government.

14. Long-term, selected groups should be brought to NID for more intensive and specific exposure.

15. The NID must initiate its own research and undertake assignments for others and cover both fundamental and applied research.

16. Projects and assignments should have relevance to the institute's teaching and research programmes. There must be a separate division for this purpose. Payments should be made to the Institute but a formal system evolved for distribution of a portion of the fees. The payments should mainly help fund NID research and part of it may be spent on improving amenities. The division must be self supporting.

17. The benefits of designs must be quickly demonstrated. A liaison facility needs to be established within the NID which will be in charge of external communication and feed back.

18. Extension centres should be set up in metropolitan cities in association with State Small Scale Industry establishments.

### दोराहा तथा बाँबी फिल्मों

249. श्री सीताराम सिंह : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) फिल्म सेंसर बोर्ड ने दोराहा तथा बाँबी जैसी अश्लील फिल्मों को पास करने के लिए क्या कसौटी अपनाई थी ; और

(ख) क्या सरकार भविष्य में इस प्रकार की फिल्मों के निर्माण तथा प्रदर्शन को एवं इन फिल्मों के गानों के आकाशवाणी से प्रसारण को बन्द करने का विचार रखती है?

### †[Doraha and Bobby films

249. SHRI SITARAM SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the criteria adopted by Film Censor Board to pass filthy films like Doraha and Bobby; and

(b) whether Government propose to stop production and screening of such films and relaying of song records of these films from AIR in future?]

सूचना और प्रसारण मन्त्रालय में उप-मंत्री (श्री धर्मवीर सिंह) : (क) तथा (ख) सभी फिल्मों तथा उनमें सम्मिलित गीत सार्वजनिक प्रदर्शन के लिए केन्द्रीय फिल्म सेंसर बोर्ड द्वारा चलचित्र अधिनियम, 1952 तथा उसके अन्तर्गत बने नियमों के उपबन्धों के अनुसार प्रमाणीकृत किए जाते हैं। उनमें व्यापक मार्गदर्शी सिद्धान्तों की व्यवस्था है जिनके अनुसार आपत्तिजनक तथा कुत्सित अंशों को काट दिया जाता है। 'दोराहा' तथा 'बाँबी' को आवश्यक काटछांट के उपरान्त विधिवत प्रमाणीकृत किया गया था।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) All films along with the songs included in them are certified for public exhibition by the Board of Film Censors in accordance with the provisions contained in the Cinematograph Act, 1952, and the Rules thereunder. They provide extensive guidelines according to which the objectionable and the offensive portions are excised. "Doraha" and "Bobby" were duly certified after ordering the necessary deletions.]

### Khadi and Village Industries Commission

250. SHRI KALYAN ROY :

SHRI S. KUMARAN :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND

†[ ] English translation.